

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.700/ S & A Cell /2019

Bilaspur, Dated 22/01/ 2019

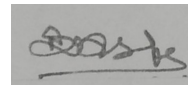
To,

**Shri Sanjay Kumar Soni,
Civil Judge Class I,
Kawardha,
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 30th January 2019.

Therefore, you are required to remain present on 30th January 2019 at 3 P.M. sharp at the Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bodri, Bilaspur.

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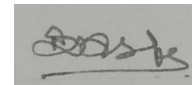
To,

**Shri Ashwani Kumar Chaturvedi,
Civil Judge Class I & A.C.J.M.,
Dongargarh, Distt. Rajnandgaon
[C.G.]**

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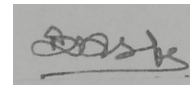
To,

**Smt. Sanjaya Ratrey,
Civil Judge Class I & Chief Judicial Magistrate,
Dantewara,
[C.G.]**

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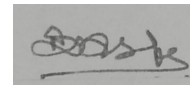
To,

**Shri Jitendra Kumar Thakur,
Civil Judge Class I & Chief Judicial Magistrate,
Bemetara,
[C.G.]**

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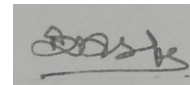
To,

**Shri Jagdish Ram,
1st Civil Judge Class I & Chief Judicial Magistrate,
Kawardha,
[C.G.]**

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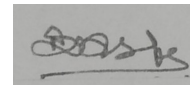
To,

Shri Anil Kumar Bara,
1st Civil Judge Class I & Chief Judicial Magistrate,
Surajpur,
[C.G.]

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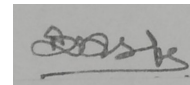
To,

Ku. Mohani Kanwar,
1st Civil Judge Class I & Chief Judicial Magistrate,
Rajnandgaon
[C.G.]

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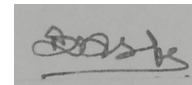
To,

Smt. Pallavi Tiwari,
1st Civil Judge Class I & Chief Judicial Magistrate,
Bilaspur,
[C.G.]

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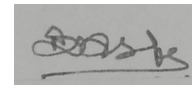
To,

Smt. Urmila Gupta,
1st Civil Judge Class I & Chief Judicial Magistrate,
Korba,
[C.G.]

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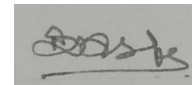
To,

**Shri Balaram Sahu,
1st Civil Judge Class I & Chief Judicial Magistrate,
Raigarh,
[C.G.]**

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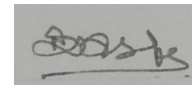
To,

**Shri Dilesh Kumar Yadav,
Civil Judge Class I & Chief Judicial Magistrate,
Kondagaon,
[C.G.]**

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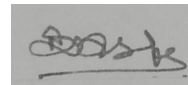
To,

**Shri Shailesh Achyut Patwardhan,
1st Civil Judge Class I & Chief Judicial Magistrate,
Gariaband,
[C.G.]**

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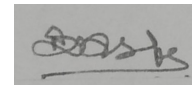
To,

**Shri Leeladharsai Yadaw,
Civil Judge Class I & C.J.M.,
Balrampur at Ramanujganj,
[C.G.]**

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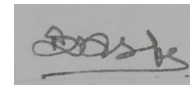
To,

**Shri Rakesh Kumar Som,
Civil Judge Class I & Chief Judicial Magistrate,
Bijapur, District Dantewara,
[C.G.]**

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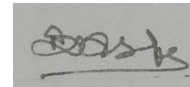
To,

Shri Kamlesh Kumar Jurri
Civil Judge Class I & Chief Judicial Magistrate,
Sukma, District Dantewara,
[C.G.]

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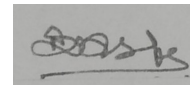
To,

Shri Anand Prakash Dixit,
1st Civil Judge Class I & Chief Judicial Magistrate,
Raipur,
[C.G.]

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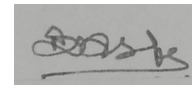
To,

**Ku. Radhika Saini,
1st Civil Judge Class I & Chief Judicial Magistrate,
Baikunthpur at Korea,
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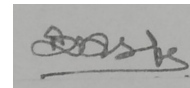
To,

Shri Shailendra Chauhan,
1st Civil Judge Class I & Chief Judicial Magistrate,
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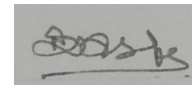
To,

Smt. Jyoti Agrawal
Deputy Secretary, Chhattisgarh Human Rights
Commission, Raipur,
[C.G.]

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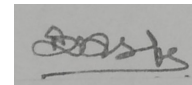
To,

**Shri Achhe Lal Kachhi,
1st Civil Judge Class I & Chief Judicial Magistrate,
Jagdalpur at Bastar,
[C.G.]**

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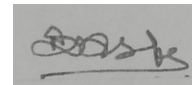
To,

**Ku. Udai Laxmi Parmar,
1st Civil Judge Class I & Chief Judicial Magistrate,
Janjgir Champa,
[C.G.]**

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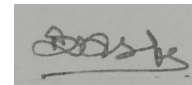
To,

**Smt. Kiran Tripathi,
1st Civil Judge Class I & Chief Judicial Magistrate,
Mahasamund,
[C.G.]**

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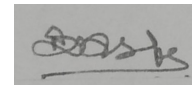
To,

Ku. Smita Ratnawat,
1st Civil Judge Class I & Chief Judicial Magistrate,
Durg,
[C.G.]

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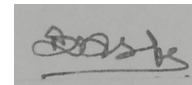
To,

Shri Amit Rathore,
1st Civil Judge Class I & Chief Judicial Magistrate,
Ambikapur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 31st January 2019.

Therefore, you are required to remain present on 31st January 2019 at 3 P.M. sharp at the Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bodri, Bilaspur.

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(Neelam Chand Sankhla)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.700/ S & A Cell /2019

Bilaspur, Dated 22/01/ 2019

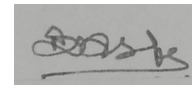
To,

Shri Anil Kumar Pandey,
1st Civil Judge Class I & Chief Judicial Magistrate,
Jashpur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 31st January 2019.

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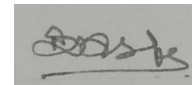
To,

**Smt. Vibha Pandey,
Civil Judge Class I & A.C.J.M.,
Khairagarh, District Raigarh,
[C.G.]**

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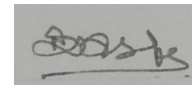
To,

Smt. Kiran Thawait,
1st Civil Judge Class I & Chief Judicial Magistrate,
Dhamtari,
[C.G.]

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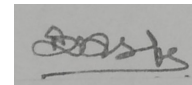
To,

**Shri Ashok Kumar Lal,
1st Civil Judge Class I & Chief Judicial Magistrate,
Balod,
[C.G.]**

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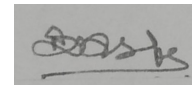
To,

Shri Sumeet Kapoor,
3rd Civil Judge Class I & A.C.J.M.,
Raipur,
[C.G.]

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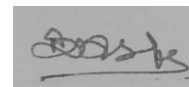
To,

**Shri Awadh Kishor,
1st Civil Judge Class I & Chief Judicial Magistrate,
Balodabazar,
[C.G.]**

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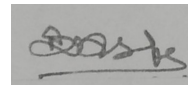
To,

Ku. Deepa Katare
Deputy Secretary, Law & Legislative Affairs
Department, Raipur,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 4th February 2019 .

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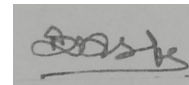
To,

Shri Jitendra Kumar Singh
Civil Judge Class I & Chief Judicial Magistrate,
Narayanpur, District Jagdalpur at Bastar,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 4th February 2019.

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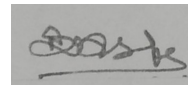
To,

**Shri Shailesh Sharma,
1st Civil Judge Class I & Chief Judicial Magistrate,
Mungeli,
[C.G.]**

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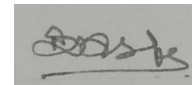
To,

Shri Vikram Pratap Chandra
5th Civil Judge Class I & Railway Magistrate,
Bilaspur,
[C.G.]

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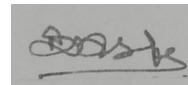
To,

**Shri Krishn Pal Singh Bhadauriya,
Secretary, District Legal Services Authority,
Bemetara,
[C.G.]**

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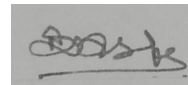
To,

**Shri Sanjay Agarwal,
4th Civil Judge Class I,
Bilaspur,
[C.G.]**

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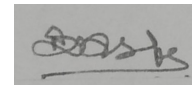
To,

**Shri Santanoo Kumar Deshlahre,
Secretary, District Legal Services Authority,
Raigarh,
[C.G.]**

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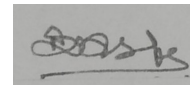
To,

**Shri Avinash Kumar Tripathi,
Civil Judge Class I,
Ambagarh Chowki, District Rajnandgaon,
[C.G.]**

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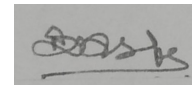
To,

**Shri Vinay Kumar Pradhan,
6th Civil Judge Class I,
Raipur,
[C.G.]**

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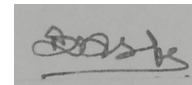
To,

**Shri Abhishek Sharma,
3rd Civil Judge Class I,
Jagdapur at Bastar,
[C.G.]**

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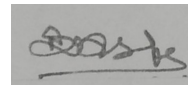
To,

**Shri Agam Kumar Kashyap,
Civil Judge Class I,
Sakti, District Janjgir Champa,
[C.G.]**

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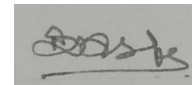
To,

**Shri Shrinivas Tiwari,
Civil Judge Class I,
Sarangarh, District Raigarh
[C.G.]**

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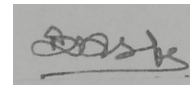
To,

**Shri Om Prakash Jaiswal,
Civil Judge Class I,
Champa,
[C.G.]**

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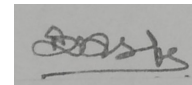
To,

**Shri Jagmohan Shankar Patel,
Civil Judge Class I,
Akaltara, District Janjgir Champa
[C.G.]**

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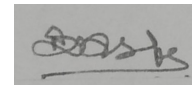
To,

**Shri Ganesh Ram Patel,
Civil Judge Class I,
Bhilai -3, District Durg,
[C.G.]**

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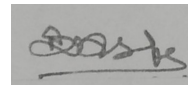
To,

Shri Santosh Kumar Mahobiya
Civil Judge Class I,
Saraipali, District Mahasamund,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 6th February 2019.

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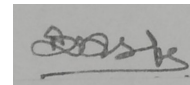
To,

**Ku. Pushplata Markande,
2nd Civil Judge Class I,
Raigarh,
[C.G.]**

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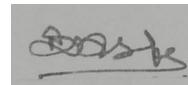
To,

**Smt. Mona Chauhan,
Civil Judge Class I,
Pendra Road, District Bilaspur
[C.G.]**

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 6th February 2019.

Therefore, you are required to remain present on 6th February 2019 at 3 P.M. sharp at the Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bodri, Bilaspur.

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Registrar General**

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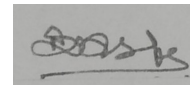
To,

**Shri Krishna Kumar Suryawanshi,
2nd Civil Judge Class I,
Baikunthpur at Korea,
[C.G.]**

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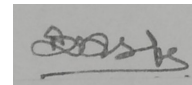
To,

**Ku. Vandana Verma,
Civil Judge Class I,
Kurud, District Dhamtari,
[C.G.]**

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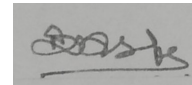
To,

**Shri Santosh Thakur,
Addl. Judge to the Court of Civil Judge Class I,
Katghora, District Korba
[C.G.]**

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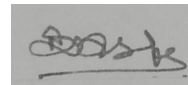
To,

**Shri Narendra Kumar,
Civil Judge Class I,
Katghora, District Korba,
[C.G.]**

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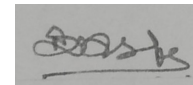
To,

**Smt. Shyamwati Maravi,
III Civil Judge Class I,
Kawardha,
[C.G.]**

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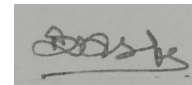
To,

**Smt. Monika Jaiswal,
Civil Judge Class I,
Bhatapara, District Raipur
[C.G.]**

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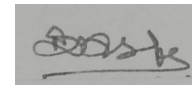
To,

**Smt. Sushma Lakra,
Civil Judge Class I,
Patan, District Durg,
[C.G.]**

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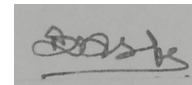
To,

**Shri Anil Prabhat Minj,
Civil Judge Class I,
Kasdol, District Raipur,
[C.G.]**

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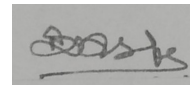
To,

**Shri Deepak Kumar Koshley,
Civil Judge Class I,
Gharghora, District Raigarh,
[C.G.]**

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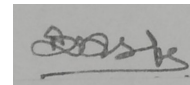
To,

**Shri Bhupendra Kumar Vasnikar,
IV Civil Judge Class I,
Durg,
[C.G.]**

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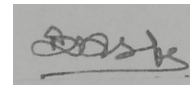
To,

**Shri Damarudhar Chouhan,
Civil Judge Class I,
Kunkuri, District Jashpur,
[C.G.]**

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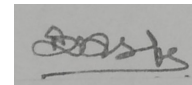
To,

**Shri Mahesh Kumar Raj,
Civil Judge Class I,
Manendragarh, District Korea,
[C.G.]**

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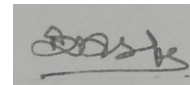
To,

**Shri Manish Kumar Dubey,
Civil Judge Class I,
Bilha, District Bilaspur,
[C.G.]**

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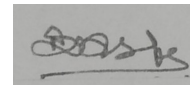
To,

**Smt. Chhaya Singh,
II Civil Judge Class I,
Bilaspur,
[C.G.]**

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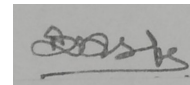
To,

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III Civil Judge Class I,
Durg,
[C.G.]**

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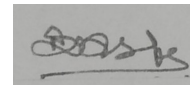
To,

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II Civil Judge Class I,
Mungeli,
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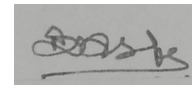
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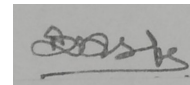
To,

**Shri Ajay Kumar Xaxa,
Civil Judge Class I,
Pratappur, District Surajpur,
[C.G.]**

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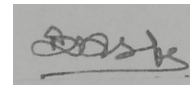
To,

**Shri Digvijay Singh,
Deputy Secretary, C.G. State Legal Services
Authority, Bilaspur,
[C.G.]**

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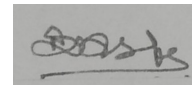
To,

**Smt. Rashmi Netam,
II Civil Judge Class I,
Rajnandgaon,
[C.G.]**

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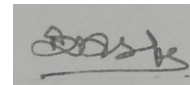
To,

**Smt. Yashoda Nag,
Civil Judge Class I,
Gunderdehi, District Durg,
[C.G.]**

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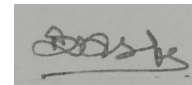
To,

**Shri Roopnarayan Pathare,
Civil Judge Class I,
Balrampur (Ramanujganj)
[C.G.]**

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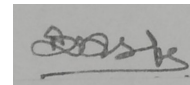
To,

Shri Krishnakant Bhardwaj
Civil Judge Class I,
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[C.G.]

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(Neelam Chand Sankhla)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.700/ S & A Cell /2019

Bilaspur, Dated 22/01/ 2019

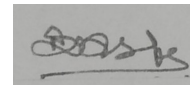
To,

Shri Pankaj Kumar Tirkey,
II Civil Judge Class I,
Surajpur,
[C.G.]

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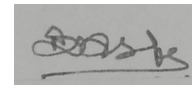
To,

**Shri Amit Jindal,
II Civil Judge Class I,
Janjgir Champa,
[C.G.]**

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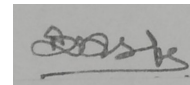
To,

**Ku. Parul Shrivastava,
II Civil Judge Class I,
Balodabazar,
[C.G.]**

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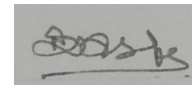
To,

**Shri Sarv Vijay Agrawal,
V Civil Judge Class I & Special Railway Magistrate,
Raipur,
[C.G.]**

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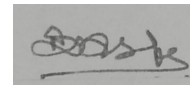
To,

Shri Vivek Garg,
I Addl. Judge to the Court of I Civil Judge Class I,
Raigarh,
[C.G.]

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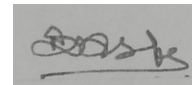
To,

**Shri Tajuddin Asif,
III Civil Judge Class I,
Bilaspur,
[C.G.]**

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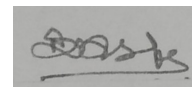
To,

Smt. Ganga Patel,
I Addl. Judge to the Court of I Civil Judge Class I,
Bilaspur,
[C.G.]

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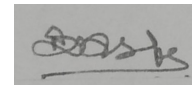
To,

**Shri Dular Singh,
II Civil Judge Class I,
Kawardha,
[C.G.]**

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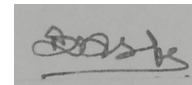
To,

**Shri Harendra Singh Nag,
I Addl. Judge to the Court of I Civil Judge Class I,
Durg,
[C.G.]**

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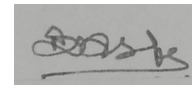
To,

**Shri Harish Chandra Mishra,
Deputy Secretary, Govt. of C.G. Law Department,
New Delhi.**

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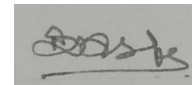
To,

**Smt. Shweta Shrivastava,
Under Secretary, Chhattisgarh Legal Services
Authority, Bilaspur,
[C.G.]**

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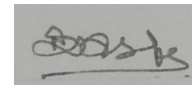
To,

**Ku. Shruti Shukla,
II Addl. Judge to the Court of I Civil Judge Class I,
Bilaspur,
[C.G.]**

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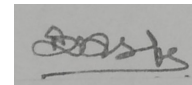
To,

**Ku. Sweta,
II Civil Judge Class I,
Jagdalpur at Bastar
[C.G.]**

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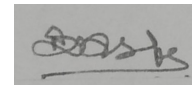
To,

**Shri Om Prakash Sahu,
III Civil Judge Class I,
Surajpur,
[C.G.]**

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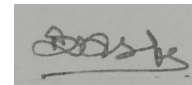
To,

Shri Umesh Kumar Upadhyay
Secretary, District Legal Services Authority,
Raipur,
[C.G.]

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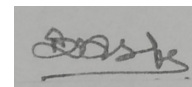
To,

**Shri Gitesh Kumar Kaushik,
II Civil Judge Class I,
Korba,
[C.G.]**

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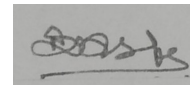
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Addl. Judge to the Court of I Civil Judge Class I,
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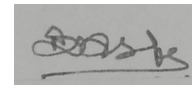
To,

**Shri Devendra Sahu,
V Civil Judge Class I,
Durg,
[C.G.]**

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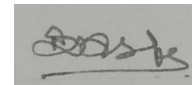
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Durg,
[C.G.]**

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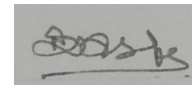
To,

**Shri Dheerendra Pratap Singh Dangi,
II Civil Judge Class I,
Ambikapur,
[C.G.]**

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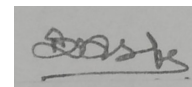
To,

**Shri Sameer Kujur,
Addl. Judge to the Court of I Civil Judge Class I,
Kawardha at Pandariya,
[C.G.]**

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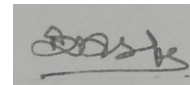
To,

**Shri Janak Kumar Hidko,
Addl. Judge to the Court of Civil Judge Class I,
Dantewara,
[C.G.]**

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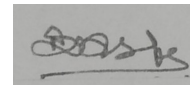
To,

**Shri Janardan Khare,
Law Officer, Human Rights Commission,
Raipur,
[C.G.]**

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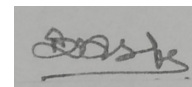
To,

Shri Gerjesh Pratap Singh
Secretary, District Legal Services Authority,
Dhamtari,
[C.G.]

Interview (viva-voce) for the post of District Judge (Entry Level) under Rule 5(1)(a) of Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 is scheduled to be held on 13th February 2019 .

Therefore, you are required to remain present on 13th February 2019 at 3 P.M. sharp at the Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bodri, Bilaspur.

If you are not interviewed on the scheduled date you will be interviewed on the next following day, hence, you are required to come with preparation to stay for 2 days.



(Neelam Chand Sankhla)
Registrar General

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No.700/ S & A Cell /2019

Bilaspur, Dated 22/01/ 2019

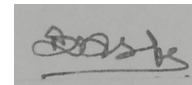
To,

Smt. Priyanka Agrawal,
I Addl. Judge to the Court of I Civil Judge Class I,
Raipur,
[C.G.]

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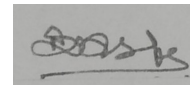
To,

**Shri Hemant Kumar Ratre,
III Civil Judge Class I,
Mahasamund,
[C.G.]**

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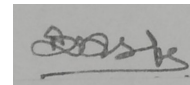
To,

Smt. Archana Bhaskar,
III Addl. Judge to the Court of I Civil Judge Class I,
Durg,
[C.G.]

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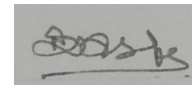
To,

**Smt. Ekta Agrawal,
Civil Judge Class I,
Chirmiri, District Korea
[C.G.]**

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